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Declaration of Assets and Liabilities

Year 2024 - 2025

I, Ram Babu Singh, son/daughter/wife of Bri Sarb deo Singh aged HF years, belonging to Bihar Vidham Sabha Patna service and presently working as A. S.O. Bihar Widham Sabha Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000k	115000/	Ankit Kumar	Shruti Kumas	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5.B.I Ant-170000/ C.BI-SEVO/	10000	5.B.I 3000/	S.B. I 3000/	þ
(iii)	Bonds, Debentures and Shares In companies	Sahara INdia And-200000/	*	×	X	X
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C - 400001- Postal - 25000/	*	4	*	×
(v)	Motor Vehicles (details of make, etc.)	*	7	Ą	X	X
(vi)	Jewellery (give details of weight and value)	vold - zoogm	vold- 700 gm Silvez- 850 gm	Nold - Boogm	vald - 350 gm silver - 300 gm	×
(vii)	Other assets, such as values of claims / interests	χ	*	γ	Υ	У

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	×	×	4	ķ	*
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	×	×	X	4	*
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door	٧	*	x	4	*
	number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Ramfay Pal Road Baily Road Patma 1500 Sa Fit 3 Storag	*	4	×
(v)	Others (such as interest in property)	7	×	ч	٧	¥

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	3.B. I, BVM Branch, Patra	3000000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Å	*
	(b) dues to departments dealing with supply of water	V	x
	(c) dues to departments dealing with supply of electricity	4	X

	(d) dues to departments dealing with telephones	X	X	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	8	X	
	(f) Other dues, If any	K	×	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	κ.	×	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	*	×	
	(iii) Sales Tax [Only in case of proprietary business]	Х	*	
72	(iv) Property Tax	γ	× ×	

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS/BLA - 1068
Gender	:-	M (M/F)
Date of Birth		01011978 (DD/MM/YYYY)
Class/Group	;-	B (A/B/C)
Cadre	(=	A.S.O Cadre, Bihaz vidhan Sabha, Patra
Home District	1-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
I hereby o knowledge and be	The state of the s	that the above details are true to the best of my
		Signature CINGIA THE
		Name of Employee: Lambabu Singl.
Place: Patna	****	Designation: A.S.O.
Date: 11: 02:20	124	Department: Bihar Vidhan Salha, Pota

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.